## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Putheen Siddhortha

Rep coursel par Rz

## <u>ORDER</u>

Counsels representing both the parties are present. The matter is adjourned at request for hearing submissions by both the parties. Put up on 21.02.2018.

(S VIJAYARAGHAVAN)

-Sd--NAMAN A BUTWANAST

Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc